

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-205/2013/8516/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dhruvad Kashyap Das,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati the <sup>11</sup>11 October, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/23/5678, dtd 10.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 10.10.2023**. Further, the Addl. District & Sessions Judge, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-205/2013/8517/A, dated , 11-10-23**

Copy forwarded for information to:

✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**